CENTRAL ADMINISTRATIVE TRIBUNAL JAMMU BENCH, JAMMU

Hearing through video conferencing

T.A. No.62/4581/2020



This the 19th day of July, 2021

HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J) HON'BLE MR. ANAND MATHUR, MEMBER (A)

1. Muzamil Mustafa, Aged 51 years, wife of Mufti Abdul Bari, R/o Kanatar Lal Bazar Tehsil Hazaratbal Srinagr *m.A. B.Ed) Ors.
Applicants
(Advocate:- Mr. G.Q. Bhat - Not Present)
<u>Versus</u>
1. State of Jammu & Kashmir through Commissioner /Secretary to Govt. Social Welfare Department, Civil Sectt. Srinagar/Jammu & Ors.
Respondents
(Advocate: Mr)
ORDER [ORAL]
(Delivered by Hon'ble Mr. Anand Mathur, Member-A)
Despite sending the link to the learned counsel for the applicants for joining the
video conference, he has not joined the conference today.
2. On the previous date i.e. 17.05.2021 nobody had joined the video conference on
behalf of the applicants and today also none appears for the applicants. It seems that the
applicants have lost interest in pursuing the matter. Accordingly, the T.A. is dismissed
due to non appearance of the applicants.

(ANAND MATHUR) MEMBER (A) (RAKESH SAGAR JAIN) MEMBER (J)

<u>Sushil</u>